

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 204  
CA No. 51/JPR/2022  
CA No. 06/JPR/2023  
CP No. 04/58(3)-59/JPR/2021  
Under Section 58(3)-59 of  
Companies Act, 2013

**In the matter of:**

**Amrex Marketing Pvt. Ltd.**

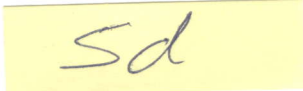
...Petitioner

**Versus**

**The Jaipur Udyog Ltd. & Ors.**

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to  
17.04.2023.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

March 15, 2023